The Minister of State in the Ministry of Industrial Development and Company Affairs TShri Raghunath Raddi): (a) No such decision has been taken.

(b) and (c). Do not arise.

Mr. Speaker: Shall we go to the next Question? I think, it is better you reserve your comments for the discussion on both these Reports.

Compulsery Exports

496. Shri N. R. Laskar:
Shri Liladhar Kotoki:
Shri Liladhar Kotoki:
Shri S. C. Samanta:
Shri Madhu Limaye:
Dr. Ram Manchar Lohia:
Shri George Fernandes:
Shri S. M. Banerjee:
Shri Ram Kishan Gupta:
Shri Shri Gopal Saboo:

Will the Minister of Commerce be pleased to state:

- (a) whether there proposal to introduce an element of compulsion to export certain percentage of production of industrial units for increasing the country's exports;
 - (b) the broad features thereof;
- (e) whether the results of this compulsion to export have been examined; and
 - (d) if so, the nature thereof?

The Minister of Commerce (Sbri Dinesh Singh): (a) No, Sir. However the Commerce Minister has spoken of the need for the industry, as a whole, to appreciate their obligation to earn foreign exchange through further exports.

(b) to (d). Do not arise.

Shri M. B. Leskar: I would like to know whether Government have examined the question whether they can introduce such a compulsion.

Shri Dinesh Singh: I have not talked about compulsion. What I said is that the industry, as a whole, must feel a sense of obligation for earning the foreign exchange. After all, there is the obligation on the industry, as a whole, to earn foreign exchange. If they want to import things, they must be able to earn foreign exchange for that. It may be possible or may not be possible for each industry to earn foreign exchange. There are some industries which may find difficulty in exporting their products. But industry, as a whole, should be able to earn foreign exchange which they require for their imports and their other requirements.

Shri N. E. Laskar: In order to revitalise our export trade, I would like to know whether any attempt has been made towards the improvement of quality and diversification of the areas of our trade in different parts of the world.

Shri Dinesh Singh: Yes, Sir.

Shri Litadhar Ketoki: The hon. Minister said that there is an obligation on the part of the industry to export a certain percentage of their products. May I know whether the Government has any control to see that the industry actually discharges that obligation of exporting their products?

Shri Dinesh Singh: As I said, we have not laid down any rigid rules. All that I have said is that the industry must look to the markets abroad. They have tremendous consumption at home and they are able to sell very easily everything they make. But that does not earn the foreign exchange which they need for their components and parts and for their raw materials. Therefore, they must consciously try to divert more and more of their products abroad.

बी बदायाल सिंह: जब तक यह कम्पल्सरी नहीं होता, चूंकि सरमायेदारों को हिन्दुस्ताब में ब्लैक मार्केटिय करने के लिये क्यमा विस्तार

900

है, वह इस बात से हिचकियाते हैं कि वह अपनी चीचों को बाहर नेजें, बब तक इस के लिये रिटक्ट करन नहीं होंचे तब तक यह काम नहीं चल सकता है, इसलिये क्या सरकार का खयाल है कि वह इस तरह की कोई नीति निर्मारित करे ?

भी विनेश सिंह: भगर हमारे उद्योग इस की तरफ कदम नहीं उठायेंगे तो हम इसके बारे में सोचेंगे।

Shri S. C. Samania: While the Government is making the industry to ex-Port more is it not a fact that the incentives that were promised to them are not coming to the extent they ~should?

Shri Dinesh Singh: We have felt that the incentives they have are sufficient. It is not only the question of incentives. The incentives also come out of the common pool. It should be possible for them to have some kind of incentive in the industries themselves instead of Government having to go on giving more and more incentives from public funds.

Shri Narendra gingh Mahida: May I know the names of the countries which have brought about an element of compulsion in the matter of ex-Porte?

Shri Dinesh Singh: I could not say off-hand. But in many countries, the -sconomies are State controlled and They are able to strike the balance of being able to promote exports.

की बार्च पारनेन्द्रीय : मैं समझता है कि सरकार किसी चीज के धायात के बारे में कोई निवम समाये-विष किसी मुल्क से निर्वात न्यापार होता है तो इसरे मुल्क के लिये भागात ब्यापार होता है--कि किस मुल्क को कीन ती. चीच फित देश से खरीदनी चाहिये. इसकी तय करने का शक्तिकार किसी

मुल्क ने प्रपंते मंत्री को नहीं विद्या होगा (ऐसी हालत में बच हवारे कावले विकित्यर दिल्ली के किसी प्लेटफार्य पर खडे हो कर चिल्माते हैं कि हम यहां व्यापारियों पर वा कारकानेदारों पर सकती करने वाले हैं कि बह निर्वात व्यापार हिन्दुस्तान से चलायें दो मैं उन से जानना चाहता है कि क्या किसी मत्क के साथ हमारे मंत्री महोदय का पहले से फैसका हो चुका है, कोई समझौता हो चुका है कि वह हिन्दस्तान से क्या चीच खरीवेंने ? बजाय इसके कि भीर लोगों के बंह से बह बात निकले, बाप के मंह से यह बात निकलकी चाहिये ।

भी विवेश क्रि: मैं भाननीय सवस्य को धारवासन देना चाहता हं कि चिस्लाने भी हमारी भा**वत नहीं है।** तरह सब को नहीं समझना चाहिये....

भी मधु शिमने : शाप डंडें पलाते हैं, इसलिये साप को जिल्लाना नहीं चाहिये । धाप तो इंडे बलाते हैं।

भी भिनेत्र सिंह: यहां तक बाबात धीर निर्वात का सवाल है आहर है कि प्रापने कोई बात नहीं कही है, जो निर्वात वहां से होना यह इसरी जनह प्रायात होना ।

हम कोई जबर्वस्ती नहीं कर सकते हैं। लेकिन सवास तो इतना है कि हमको विवेजी भद्रा चगर नेनी है तो वह बाहर से ही नेनी है। जब हम बाहर से बीज बरीबते हैं तो बड़ा वी बीच बनी है उसकी ही हम उनकी दे कर विदेशी भूडा हासिल कर सकते हैं। त्रो चीज भी धनानी है उसको हमें इस झक्छ में बनाना है कि हम बाहर भी उसकी नेव सकें। इस में कोई बाल बात कहने की नहीं है । यह तो बान सनल की बात है । सिर्फ जनकी वाद विकाने की करूरत की बीट सहस कीरे है मैंने क्लकी बाद दिलावा 🖁 ।

992

Shrimati Sharda Mukeriee: We have not been able to gather from the Minister's reply whether the Government has any definite policies for promoting exports. Our exports have been dropping down so rapidly. is no use the Minister's either exhorting the private sector or compelling the private sector to export. specific policies have Government got to improve our exports?

Shri Dinesh Singh: Not very long ago we had here a meeting of Export Councils and I shall be very glad to send to the hon, Member a copy of the resolutions passed. We are now in the process of discussing commodity-wise with industries how we can increase exports.

Shri Virendra Kumar Shah: Ours is a high-cost economy which is mainly due to the high incidence of direct and indirect taxes which increases the cost of production of every item, and that retards export efforts. Would the Government consider as to how this high rate of taxes can be reduced so that our exports can increase?

Shri Dinesh Singh: As the Member knows, quite a lot of our taxes do not apply to exports. Even yesterday when the Finance Minister presented the Budget, he did say that even in the case of excise duties, there is a rebate for export and there are other incentives and facilities. are conscious of the fact that some of the goods manufactured in country are more expensive and we are trying to discuss with the industry of a particular commodity to see how best we can encourage exports.

Mr. Speaker: Qn. 97.

Qn. 105 can also be taken with that.

Import substitution

*97. Shri S. R. Damani: Shri Hem Barua: Shri Surendranath Dwivedy: Shri A. Sreedharan:

Minister of Will the Industrial Development and Company Affairs be pleased to state:

- (a) whether Government examined as to how far the liberalization of import control has given a set-back to the efforts towards import substitution: and
 - (b) if so, the result thereof?

The Deputy Minister in the Ministry of Industrial Development and Company Affairs (Shri Bhanu Prakas Singh): (a) Yes, Sir.

(b) Generally speaking, liberalisation of imports of raw materials. spares and components has not versely affected the progress of import substitution. In a few cases where there were complaints of possible adverse effects, remedial action, as necessary, has been taken.

Import substitution

*105. Shri S. S. Kothari: Will the Minister of Industrial Development and Company Affairs be pleased to state:

- (a) whether it is a fact that import substitution and the trend towards "swadeshi" in regard to manufacture and use of stores, raw materials, capital equipment and technical know-how have received a set-back during the recent months; and
- (b) if so, the steps Government propose to take to encourage the same?

The Deputy Minister in the Ministry of Industrial Development and Company Affairs (Shri Bhanu Prakash Singh): (a) No, Sir.

(b) Does not arise.

Shri S. R. Damani: May I know whether Government have received representations from indigenous manufacturers about slackness of demand and, if so, from which industries and what action have Government taken?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): Wherever we have received complaints, remedial measures